

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No.175 of 2021

Sanjay Shah and Anr. Petitioners
Versus
Union of India through C.B.I.Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : Mr. Raunak Sahay, Adv.
For the C.B.I. : Mr. Rohit Sinha, Adv.

Order No.05 Dated- 08.09.2021

Heard the parties through video conferencing.

Learned counsel appearing for the petitioners prays for time.

Prayer for time is allowed as the last chance.

List this case after six weeks.

(Anil Kumar Choudhary, J.)